

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA
UNSTARRED QUESTION NO-2145
ANSWERED ON 8TH AUGUST, 2023 / SRAVANA 17, 1945 (SAKA)

FRAUDS IN PUBLIC AND PRIVATE BANKS

2145. SHRI RANDEEP SINGH SURJEWALA

Will the Minister of FINANCE be pleased to state:-

- (a) number of frauds reported by RBI, their quantum and nature, for both Public and Private Sector Banks respectively since 2018, year-wise and bank-wise; and
- (b) the details of subsequent steps taken for recovery, and accounting treatment made in case of non-recovery or doubtful recovery?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

(a) to (b): RBI has classified frauds for uniformity in reporting into following categories:- Misappropriation and Criminal breach of trust, Fraudulent encashment through forged instruments, manipulation of books of account or through fictitious accounts and conversion of property, unauthorized credit facilities extended for reward or for illegal gratification, cash shortages, cheating and forgery, fraudulent transactions involving foreign exchange and any other type of fraud not coming under the specific heads as above.

As per RBI data, bank-wise and year-wise details of frauds in public and private sector banks, in respect of amount involved of Rs. 1 lakh and above in each fraud, by the year of occurrence, for the last five financial years are at Annex.

Banks take various steps for recovery in fraud cases, which include, *inter alia*, filing of a suit in civil courts or in Debts Recovery Tribunals, action under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, filing of cases in the National Company Law Tribunal under the Insolvency and Bankruptcy Code, 2016, through negotiated settlement/ compromise. Banks also lodge complaints with law enforcement agencies immediately after detection of fraud.

As per RBI's Master Directions on Fraud, banks are required to make provisions to the full extent of the involved amount immediately after declaration of fraud in any account.

Rajya Sabha Unstarred question no. 2145, regarding Frauds in Public and Private Banks

Details of Frauds in Public Sector banks and Private Sector Banks during last five financial years, in respect of amount involved of Rs. 1 lakh and above, by the year of occurrence

Amounts in crore Rs.

Name of the Bank	FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23	
	No.	Amount involved	No.	Amount involved	No.	Amount involved	No.	Amount involved	No.	Amount involved
Axis Bank Limited	378	1,186.97	363	1,865.00	543	76.82	752	84.17	964	75.57
Bandhan Bank Limited	60	391.08	36	3.51	33	26.21	65	4.69	61	3.16
Bank of Baroda	138	2,987.47	134	2,370.57	97	372.07	91	618.17	107	22.1
Vijaya Bank	2	0.94	Amalgamated into Bank of Baroda							
Dena Bank	3	2.71								
Bank of India	154	1,749.93	108	1,078.72	64	256.85	103	46.65	69	6.88
Bank of Maharashtra	88	2,615.09	36	182.33	26	25.05	29	18.85	17	9.41
Canara Bank	101	1,336.29	70	5,045.90	45	136.17	47	362.96	13	5.21
Syndicate Bank	78	101.3	37	60.33	Amalgamated into Canara Bank					
Catholic Syrian Bank Limited	24	30.28	33	2.65	70	9.21	57	2.15	116	6.87
Central Bank of India	107	977.8	117	416.94	91	11.35	139	13.37	18	1.58
City Union Bank Limited	9	1.02	11	1.67	16	19.7	8	20.48	28	13.72
DCB Bank Limited	11	33.24	14	8.79	9	7.81	5	0.46	5	0.91
Federal Bank Limited	50	224.56	42	499.69	75	76.45	61	51.73	113	21.77
HDFC Bank Limited	466	1,036.21	471	947.5	366	218.3	436	201.29	1,100	151.55
ICICI Bank Limited	500	1,093.36	685	1,156.70	576	964.17	1263	176.08	986	84.38
IDBI Bank Limited	188	5,860.72	162	779.06	133	436.98	120	383.97	82	9.99
IDFC First Bank Limited	71	137.88	96	35.44	71	31.36	35	3.13	40	2.43
Indian Bank	87	1,353.27	81	981.61	63	658.04	65	18.21	31	11.58
Allahabad Bank	56	1,445.48	10	9.19	Amalgamated into Indian Bank					
Indian Overseas Bank	97	3,367.47	69	429.74	43	100.24	32	101.72	47	22.02
IndusInd Bank Limited	82	2,265.52	123	312.73	397	595.55	1368	60.26	1,396	52.87
Jammu & Kashmir Bank Limited	14	185.67	6	28.8	4	87.69	7	9.39	6	273.73
Karnataka Bank Limited	20	229.48	53	619.47	10	19.84	15	79.98	6	22.59

Name of the Bank	FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23	
	No.	Amount involved	No.	Amount involved	No.	Amount involved	No.	Amount involved	No.	Amount involved
Karur Vysya Bank Limited	26	217.28	24	458.05	6	20.54	25	385.78	22	118.16
Kotak Mahindra Bank Limited	386	17.16	654	260.66	828	89.41	911	83.2	642	14.66
Lakshmi Vilas Bank Limited	49	325.07	31	107.58	5	232.15	--	--	--	--
Nainital Bank Limited	--	--	5	1.83	4	0.3	3	0.23	1	0.04
Punjab and Sind Bank	23	751.1	45	1,630.21	56	163.06	21	3.43	18	57.8
Punjab National Bank	150	1,940.28	130	4,097.42	100	715.73	107	2,391.35	54	359.07
United Bank of India	65	2,138.35	25	395.05	Amalgamated into Punjab National Bank					
Oriental Bank of Commerce	14	25.68	8	18.02						
RBL Bank Limited	39	11.57	64	4.49	55	26.13	132	3.89	480	11.49
South Indian Bank Limited	60	131.9	34	939.21	34	135.2	47	50.62	40	4.52
State Bank of India	1143	5,714.40	877	703.18	499	4,185.75	488	296.68	210	28.81
Tamilnad Mercantile Bank Limited	45	226.83	45	40.24	50	165.55	48	22.12	38	6.8
The Dhanalakshmi Bank Limited	19	78.02	5	0.56	1	0.31	3	1.34	3	0.28
UCO Bank	87	770.2	147	992.62	199	779.62	81	1102.86	27	119.15
Union Bank of India	121	1,580.31	135	3,338.63	114	534.16	100	260.82	55	66.2
Andhra Bank	35	765.19	4	53.74	Amalgamated into Union Bank of India					
Corporation Bank	12	4.05	4	0.22						
Yes Bank Limited	62	5,044.96	42	2,288.95	37	816.68	42	9	98	5.43

Source: RBI
